

17

26.9.95

Hon. Mr. Justice B. C. Sakseng, V. C.

Hon. Mr. S. Das Gupta, A.M.

Misc application 2404/95 is allowed.
The OA is dismissed as withdrawn.
Since the applicant has indicated
in the said misc application that he has
already filed another O. A. The permission
to file the fresh OA would not be necessary.

W.C.
A.M.

Bdr
V. C.